

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/284A/ (IB)/2017

NAME OF THE PETITIONER(S)

: BASKARAN MANDATE HOLDER

NAME OF THE RESPONDENT(S)

: ORANGE AQUA POLY PRODUCTS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Gr. Pahis C. Kalhimaan

for m/s. V.s. Senthal Cemar

ORDER

Both the counsels present. Petitioner counsel stated that matter is going to be settled between the parties and is in progress. Both counsels prayed for time. At request time enlarged. Put up on 05.01.2018.

-col -(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

-Sel-(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)